

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2199
ANSWERED ON:24.08.2012
KILLING OF IPKF SOLDIERS
Viswanathan Shri P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of the antecedents of the person reported to be involved in killing several Indian Peace Keeping Force (IPKF) soldiers in Sri Lanka;
- (b) if so, the details thereof;
- (c) whether the Government has taken up the matter with Governments of concerned countries for deportation of the accused to India;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (e) Under the mandate of the Indo-Sri Lanka Agreement signed in 1987, the Indian Peace Keeping Force (IPKF) was deployed in Sri Lanka between 1987 and 1990 to perform peacekeeping operations. As per available information, during the course of these operations, 1166 personnel (51 Officers, 78 JCOs and 1037 ORs) of the IPKF laid down their lives mainly in conflict with the Liberation Tigers of Tamil Eelam (LTTE) in Sri Lanka. The Government of India had, on 14 May 1992, proscribed the LTTE as an Unlawful Association under the Unlawful Activities (Prevention) Act 1967. This proscription has been renewed every two years since then. LTTE is also proscribed as a 'Terrorist Organisation' under the Unlawful Activities (Prevention) Act. The armed conflict in Sri Lanka ended in May 2009.